

THE GAUHATI HIGH COURT AT GUWAHATI**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)****NO.HC.VII-70/1993/3402/A**

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Susil Kumar Sarma,
Presiding officer, S.T.A.T. Assam & Member,
MACT No. 1, Kamrup (M), Guwahati.

Dated Guwahati the 21st June, 2019.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/1247/19 Dated, 19th of June, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 19.06.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1993/3403/A, dated 21.06.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

21/6/19

JT. REGISTRAR (VIGILANCE)

Rdgn